

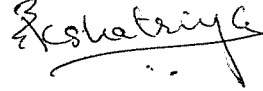
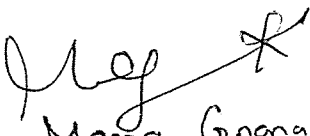
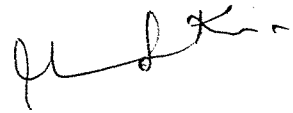
NATIONAL COMPANY LAW TRIBUNAL  
SPECIAL BENCH  
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 28-08-2019

PRESENT: SHRI B.S.V. PRAKASH KUMAR, MEMBER (JUDICIAL)

APPLICATION NUMBER :  
PETITION NUMBER : IBA/606/2019  
NAME OF THE PETITIONER(S) : GLOBAL TECH (INDIA) PVT LTD  
NAME OF THE RESPONDENT(S) : POWERSONIC ELECTRIC SOLUTION IND P LTD  
UNDER SECTION : 9 RULE 6

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
		REPRESENTATION BY WHOM	
01	BRINDA KSHATRIYA	GLOBAL TECH	
	 Meesa GnanaSukar	Power Sonic	

(9)

[IBA/606/2019]

**ORDER**

On having the Operational Creditor counsel filed withdrawal memo, this IBA/606/2019 is hereby **dismissed as withdrawn**.

  
**(B.S.V.PRAKASH KUMAR)**  
**Member (Judicial)**

knp